

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 170 of 2020	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Aaryav Mehra Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8 Ankita Panikkar-R4 to R8

01:55 PM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Mr. V.P. Singh, Member (Technical)

For Judgment

2.	Comp. App (AT) (Ins) No. 906 of 2020	Ram RatanKanoongo Vs. Veda Kumar Nimbagal& Ors.	RajendraBeniwal	CH.Kameswara Rao- R1
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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**